

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 108

Appeal No.- 118/252/ND/2020

IN THE MATTER OF:

M/s Girbau India Pvt. Ltd.

...

Appellant

Vs

ROC, NCT of Delhi and Haryana

...

Respondent

Order under Section 252.

Order delivered on 25.11.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant : Mr. Varun Jain, Advocate

For the AROC : Ms. Mitika, AROC

For the IT Dept. : Mr. Kunal Sharma Sr. St. Counsel, Ms. Zehra Khan
Jr. St. Counsel

ORDER

Learned Counsel for the appellant is directed to file the documents with respect to the registered office of the appellant. List on 15.12.2020.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**

